

1	2	3	4	5	6	7	8	9
3.	Gujarat	11	5316142	6794925	814.99	220.50	86.00	463.00
4.	Haryana	9	1329549	1966597	130.21	38.53	0.00	0.00
5.	J & K	2	809512	1031126	209.44	-	-	-
6.	Karnataka	14	5472617	7464167	654.75	462.26	326.82	10.13
7.	Kerala	6	1901069	2184562	222.62	24.08	-	4.50
8.	Maharashtra	29	15740723	20210609	2837.75	190.00	292.92	9.08
9.	Meghalaya	1	109244	127444	3.18	-	-	-
10.	Manipur	1	156622	213865	18.00	-	-	-
11.	Madhya Pradesh	14	4613431	6147991	551.97	168.20	85.50	-
12.	Orissa	6	1105123	1539659	206.88	21.60	-	-
13.	Punjab	7	2155714	2764376	232.97	158.26	-	-
14.	Rajasthan	11	3306345	4446277	317.64	-	-	-
15.	Tamil Nadu	19	7600491	8995524	486.92	53.14	-	0.00
16.	Tripura	1	132186	160403	13.18	-	-	-
17.	Uttar Pradesh	29	9090035	11036290	1449.41	255.00	-	160.00
18.	West Bengal	21	8021158	9145473	1107.42	27.30	-	19.80
19.	Chandigarh	1	379660	391346	144.00	105.75	68.00	0.00
20.	Delhi	1	5157270	7464000	1480.00	745.00	0.00	745.00
21.	Pondicherry	1	162639	186675	38.40	-	-	0.00
Total		212	80661952	102948951	12145.49	2633.02	859.24	1626.18

STATEMENT-II

S.No.	Name of the City	No. of Sewage/Drainage Projects Approved	Project Cost (Rs. in crores)
1.	Calcutta	14	23.78
2.	Hyderabad	-	10.00
3.	Madras	2	11.94
4.	Bombay	1	2.07
5.	Bangalore	-	-

STATEMENT-III

Delhi	Delhi Water Supply and Sewage Disposal Undertaking is constructing 16 Sewage Treatment Plants to raise Sewage treatment capacity from 280 MGD to 499 MGD at an estimated cost of Rs.300.00 crores. After commissioning of these plants substantial reduction is expected in pollution caused by sewage in Delhi.
Bombay	Municipal Corporation of Greater Bombay Under Bombay Sewerage and Disposal Project has taken up 8 works with an estimated cost of Rs.1843.68 crores, to

ensure that sewage is discharged only after proper treatment. It is expected that most of these projects will be completed by June, 99. This will improve the effluent and receiving body quality considerably.

Madras 15 Sewage Pumping Stations have already been modernised and 16 more been taken up for modernisation with an estimated cost of Rs.38.00 crores by Madras Metropolitan Water Supply & Sewerage Board.

Further modernisation of one more sewage plant at a cost of Rs. 15.00 crores and scheme of interceptor sewers at the cost of Rs.18.7 crores have also been taken up.

With these developments it is expected that pollution due to sewage will be reduced to minimum in Madras.

[Translation]

Drinking Water and Sewerage Schemes of Rajasthan

4348. SHRI TARACHAND BHAGORA : Will the PRIME MINISTER be pleased to state :

(a) whether any steps have been taken by the Union Government to implement the drinking water and sewerage schemes in major cities of Rajasthan;

(b) if so, the details thereof;

(c) whether any proposal to include these projects in Ninth Five Year Plan is under consideration of the Government;

(d) if so, the details thereof; and

(e) whether World Bank or any other agency has proposed to provide assistance for these schemes and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Since water supply and sanitation are State subjects, no steps have been taken by the Union Govt. to implement such schemes in major cities of Rajasthan.

(b) to (d). Do not arise.

(e) The Jaipur Water Supply & Sewerage Project & the Rajasthan Water Supply & Sewerage Project for 5 major towns viz. Kota, Ajmer, Bikaner, Udaipur and Jodhpur at an estimated cost of Rs.442.4 crores and Rs.2022.17 crores respectively had been posed by the Union Govt. for World Bank assistance. The World Bank has not committed any resources so far, but has desired that in respect of the Jaipur project only, the State Govt. should complete various studies & conditionalities prior to the appraisal of the project by the World Bank.

[English]

LPG Agencies

4349. SHRI PRABHU DAYAL KATHERIA :
SHRI NAND KUMAR SINGH CHAUHAN :
SHRI SUKH LAL KUSHWAHA :
SHRI SHATRUGHAN PRASAD SINGH :
SHRI RADHA MOHAN SINGH :
SHRI ANANDRAO VITHOBA ADSUL :
SHRI GANGA RAM KOLI :
SHRI NAMDEO DIWATHE :
SHRI SATYAJITSINH D. GAEKWAD :
SHRI GIRHARI YADAV :
SHRI MAHENDRA KARMA :
SHRI YELLIAH NANDI :
SHRIMATI LAKSHMI PANABAKA :
SHRI CHITRASEN SINKU :
SHRIMATI KETAKI DEVI SINGH :
SHRI JAGDAMBI PRASAD YADAV :
SHRI HARIVANSH SAHAI :
KUMARI SUSHILA TIRIYA :
SHRI BRAJ MOHAN RAM :
SHRI VIJAY KUMAR KHANDELWAL :
SHRI VISHVESHWAR BHAGAT :
SHRI T. GOVINDAN :

Will the PRIME MINISTER be pleased to state :

(a) the number of applications received by the Union Government for the allotment of Petrol/Diesel retail

outlets and LPG agencies from each State during each of the last three years;

(b) the details of persons who have been allotted the petrol/diesel retail outlets and LPG agencies during the above period and number of application rejected/pending;

(c) the details of allotment from discretionary quota and the number of SC/ST/OBC, Handicapped, Ex-servicemen and Freedom Fighters allotted among them, State-wise;

(d) whether several complaints were received on irregularities in some of these allotment;

(e) if so, the details thereof;

(f) the action taken by the Government thereon;

(g) whether the Government propose to allot more petrol/diesel retail outlets and LPG Agencies during the current year; and

(h) if so, the details thereof, Statewise with location?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) to (c). A large number of applications are received for allotment of dealerships/distributorships against the advertisements issued by the oil marketing companies for allotment through Oil Selection Boards and for allotment on compassionate grounds under discretionary powers of the Government. The category-wise allotments of RO dealerships and LPG distributorships allotted through OSBs and under discretionary powers of the Government during the period 1.1.1993 to 31.3.1996 are as under :

OSBs

	SC	PH	ST	DEF	FF	OSP	OP	TOTAL
RO	315	137	169	99	75	-	746	1541
LPG	167	102	83	71	52	1	471	947
Discretionary	RO - 179							
	LPG - 155							

(d) to (f). Complaints are received from time to time alleging irregularities in selections made through OSBs. In established cases of irregularities, fresh selections are ordered.

(g) and (h). In order to meet the growing demand, 1191 LPG distributorships and 1040 retail outlets dealerships have been included in the LPG Marketing Plan 1994-96 and RO Marketing Plan 1993-96.

Revision of Norms

4350. SHRI JAGAT VIR SINGH DRONA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have received recommendations from the Expert Group of Planning